

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-405(PB)/2017

IN THE MATTER OF:

Rainbow Digital Services Pvt. Ltd. APPLICANT / PETITIONER
Vs
Shilpi Cable Technologies Limited RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Petitioner(s):- **Mr. Ashish Aggarwal, Advocate**
For the Respondent(s):- **Mr. Puneet Singh Bindra, Mr. Ajay Gulati and
Ms. Simran, Advocates**

ORDER

Arguments heard. Order reserved.

The files of the CP No. 460(PB)/2017 be also added.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)